S U P R E M E   C O U R T   O F   I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6314/2015

THE STATE OF MAHARASHTRA   Petitioner(s)

VERSUS

ABDUL SALIM SHAIKH (SIDDIQUE)   Respondent(s)

(SLP(Crl) No. 6326 of 2016 to be listed before Registrar for completion of service.)

WITH
SLP(Crl) No. 6320/2015 (II-A)
SLP(Crl) No. 6319/2015 (II-A)
SLP(Crl) No. 6325/2015 (II-A)
SLP(Crl) No. 6321/2015 (II-A)
SLP(Crl) No. 6322/2015 (II-A)
SLP(Crl) No. 6327/2015 (II-A)
SLP(Crl) No. 6326/2015 (II-A)
SLP(Crl) No. 6324/2015 (II-A)
SLP(Crl) No. 3274/2016 (II-A)
SLP(Crl) No. 3273/2016 (II-A)
SLP(Crl) No. 3444/2016 (II-A)
SLP(Crl) No. 4136/2016 (II-A)
SLP(Crl) No. 4133/2016 (II-A)
SLP(Crl) No. 6323/2015 (II-A)
SLP(Crl) No. 6318/2015 (II-A)
SLP(Crl) No. 6315/2015 (II-A)
SLP(Crl) No. 3275/2016 (II-A)

Date : 31-07-2017 This petition was called on for hearing today.

For Petitioner(s)   Mr. S.S. Bandaru,Adv.
                     Mr. Nishant Ramakantrao Katneshwarkar, AOR
                     Mr. Shekhar Kumar, AOR

For Respondent(s)   Ms. Abha R. Sharma, AOR
                     Mr. Sushil Karanjkar,Adv.
                     Mr. K.N. Rai, AOR
                     Ms. Anagha S. Desai, AOR
                     Mr. K. Krishna Kumar, AOR
                     Mr. Nishant Ramakantrao Katneshwarkar, AOR

Item No. 23

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed the counter affidavit in SLP(Crl.) Nos. 6318, 6321, 6322, 6324 and 6325/2015.

Last and final opportunity of four weeks' time is granted to both the respondents in SLP(Crl.) No. 6314/2015 and the sole respondent in SLP(Crl.) Nos. 6315, 6319, 6323 ad 6327/2015 and in SLP(C) Nos. 3273, 3275, 3444, 4133 and 4136/2016 for filing of the counter affidavit.

Fresh steps be taken by the learned counsel for service on the sole respondent in SLP(C) Nos. 3274/2016 and 6326/2015 along with fresh address of sole respondent in SLP(Crl.) No. 6326/2015 within two weeks' time. Thereafter, notice be issued.

List again on 30th of August, 2017.

RAJESH KUMAR GOEL
Registrar